

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 617
99/241-242/ND/2023

IN THE MATTER OF:
Ms. Puja Khaneja and Ors.

...**APPLICANT**

Vs.

M/s. Om Innovation Call Services
Pvt. Ltd. and Ors.

...**RESPONDENT**

Section
U/s 241-242

Order delivered on 15.09.2023
(Virtual Hearing)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Adv. Tishampati Sen, Adv. Riddhi Sancheti, Adv. Anurag Anand, Adv. Himanshu Kaushal

For the Respondent

:Adv. Aakriti Dawar for R-3. Adv. Saurav Agarwal, Adv. Shresth Chaudhary, Adv. Ajay Sharma, Adv. Anshika Pandey for R-2. Adv. Samiksha Tiwari for R-4, 5 & 6.

ORDER

Due to paucity of time, matter is adjourned to **27.09.2023**.

Sd/-
(Court Officer)